

Mr. Speaker: In view of the elaborate statement made by the hon. Minister who had been to the spot and examined the matter himself, and in view also of the fact that there is no more material available now except what will appear hereafter before the Court of Inquiry or as a result of their inquiry, I do not think any useful purpose will be served by giving my consent to the adjournment motions. The adjournment motions are all disallowed.

Shri S. M. Banerjee (Kanpur): Any further information which the hon. Minister receives may kindly be communicated to the House.

Mr. Speaker: He said so already.

Shri Krishna Menon: There is no desire on our part to withhold information. Further information must be

in regard to the causes and allocation of responsibility, and we have to be extremely careful in this matter.

Shri V. P. Nayar (Quilon): What about the number of dead?

Mr. Speaker: Whenever any thing of importance comes to light, he will readily communicate to the House.

Shri Krishna Menon: Yes, Sir.

BUSINESS ADVISORY COMMITTEE

NINETEENTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Nineteenth Report of the Business Advisory Committee.

17.14 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, February 26, 1958.